

OFFICE OF DISTRICT AND SESSIONS JUDGE MEWAT AT NUH

ORDER:

In view of the fact that Sh. Mohit Aggarwal, learned Additional District & Sessions Judge, Mewat has to proceed on leave for 21.12.2020 and 22.12.2020, the urgent duty work relating to his Court, as per duty roster for the month of December, 2020 conveyed vide endorsement No.2760/O.2 dated 30.11.2020, for 21.12.2020 shall be dealt with by the Court of undersigned.

All concerned be informed accordingly.

Dated: 18.12.2020

SM
(Prashant Rana)
D/District and Sessions Judge,
Mewat

Endorsement No. 2922/O.2 Dated : 18/12/2020

Copy forwarded for information and necessary action to:

1. All the Judicial Officers posted in Sessions Division, Mewat.
2. The Superintendent of Police, Nuh.
3. The District Attorney, Nuh.
4. The Superintendent, District Jail, Bhondsi (Gurugram).
5. The Presidents, Bar Association, Nuh and Ferozepur-Jhirka.

Dated: 18.12.2020

Prashant Rana
(Prashant Rana)
D/District and Sessions Judge,
Mewat